GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 5739 ANSWERED ON FRIDAY THE 7th APRIL, 2017/ CHAITRA 17, 1939 (SAKA)

INVOLVEMENT OF NGOS IN CSR

QUESTION

5739. SHRI GEORGE BAKER:

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state:

(a) the number of organisations working in the social sectors including NGOs involved in corporate social responsibility (CSR) projects such as environment, skill development, water and sanitation through CSR activities across the country; and

(b) the details of the funds sanctioned, allocated and utilised to the above said organisations/NGOs during the last three years and the current year?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL) कारपोरेट कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल)

(a) and (b): Rule 8(1) in Companies (Corporate Social Responsibility Policy) Rules, 2014, prescribes the specified format of annual disclosure on CSR in their Board's Report, which includes disclosure w.r.t. name of Trusts or Societies or Section 8 companies, if any, engaged. The Annual Reports including the Boards Report of the companies are available in the public domain in the Ministry's website (www.mca.gov.in). The CSR expenditure of companies compiled by the Ministry is on major development sector-wise as listed in Schedule VII of the Companies Act, 2013, and not NGO- wise.
